

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-07-2020

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
FILING SAY					
1	SUIT	100419/2019	Vijay Ramji Bhavsar Vs Ramniklal Tulsidas Bhatti	Ravindra R. Chile	
NM FOR HEARING					
2	SUIT	100428/2020	Mr. Rajesh Damodar Botle Vs Mr. Sham Damodar Botle	Mrs. Savita N. Malkampate / Ms. Usha S.	
3	SUIT	101103/2017	Parvati Rajesh Jaiswal Vs 1.Ramayan Shivaram Jaiswal 2.Rajesh Ramayan Jaiswal 3.Ramesh Ramayan Jaiswal	J. V. Vyas	
4	SUIT	102484/2018	Shri Rajendra Shankar Inde Vs Shri Nagendra Shankar Inde	Ujwal R. Agandsurve	
5	SUIT	103097/2019	Benazir Abdul Aziz Shaikh Vs Mrs. Roksana S. Shaikh	Deepak V. Rajbhar and Manisha D. Jaiswar	
NM ORDERS					
6	SUIT	101608/2019	Mr. Haradhan Madhusudan Das Vs Mr. Chanchal Haradhan Das	Mr. Pankaj M. Bhatt	
SERVICE					
7	SUIT	101335/2017	Mr. Phulchand Rambhajan Yadav 2.Mr.Chetan Rambhajan Yadav Vs 1. Mr. Ranath Bandu Yadev 2. Mr. Lalji Rajnath Yadev 3.Mrs.Premlata Lalji Yadav	Shabnam Shaikh	

8	SUIT	102497/2018	Mrs. Shraddha Yashwant Dudhwadkar Vs The Chairman / Secretary	Mr. Harshal Damania and Jotsna Chandorkar
9	SUIT	100351/2019	Kamlaprasad Devdutta Yadav Vs Dilip Kumar Jain proprietor of M/S. D.D. Builders and Developers	Nitin P. Dalvi and Bhavana Punalekar
10	SUIT	100462/2020	Jaylon Impex India Pvt. Ltd. Vs Indian Overseas Bank	Pravin V. Desai

SHERISTEDAR
CR No.9